

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 689 of 2020

IN THE MATTER OF:

Naresh Kumar Sharma & Ors.

...Appellants

Versus

Shekhar Resorts Ltd. & Anr.

...Respondents

Present:

For Appellants: Ms. Aakanksha Kaul, Mr. Vishal Ganda, Ms. Shelly Khanna, Mr. Ramchandra Madan, Mr. Rakesh Kumar, Mr. Pranav Verma, Mr. Vishwendra Verma and Ms. Priti, Advocates.

**For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Mr. Abhishek Anand, Ms. Priya Agarwal, Ms. Sweta Kakkad, Advocates.
Mr. A. S. Chandiok, Sr. Advocate.
Mr. Abhishek Garg, Advocate.**

ORDER
(Through Virtual Mode)

17.08.2020: Ms. Aakanksha Kaul, Advocate appearing for the Appellant submits that the arguing counsel Mr. Neeraj Kishan Kaul, Sr. Advocate is on his legs before the Hon'ble Apex Court. She seeks an adjournment.

Let this appeal be adjourned. List the appeal 'for admission (fresh case)' on **24th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

am/gc